

- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 526/15/09]

- I. **Notification of the Ministry of Finance**
- II. **Report and Accounts (2007-08) of the IDBI Mumbai and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Sir, I lay on the Table:

- I. A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification G.S.R. 513 (E), dated the 9th July, 2009, publishing the Life Insurance Corporation of India (Agents) Amendments Rules, 2009, under sub-section 3 of the Section 48 of the Life Insurance Corporation Act, 1956.
- II. A copy each (in English and Hindi) of the following papers:-
 - (a) Annual Report and Accounts of the Industrial Development Bank of India (IDBI), Mumbai, for the year 2007-08, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Bank. [Placed in Library. See No. L.T. 685/15/09]

Notification of the Ministry of Finance

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): Sir, I lay on the Table, under section 77 of the Narcotic Drugs and Psychotropic Substances Act, 1985, a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. 232 (E), dated the 2nd April, 2009, publishing the Narcotic Drugs and Psychotropic Substances National Fund for Control of Drug Abuse (Amendment) Rules, 2009, together with Explanatory Memorandum on the Notification. [Placed in Library. See No. L.T. 506/15/09]

- I. **MoU (2009-10) between Government of India and AYCL**
- II. **MoU (2009-10) between Government of India and BPCL**
- III. **MoU (2009-10) between Government of India and TSPL**
- IV. **MoU (2009-10) between Government of India and M/s Richardson and Cruddas (1972) Limited**
- V. **MoU between Government of India and Bridge and Roof Company Limited**

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (i) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Andrew Yule and Company Limited (AYCL) for the year 2009-2010. [Placed in Library. See No. L.T. 583/15/09]